

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS

**LOK SABHA**

**UNSTARRED QUESTION No. 1827**

**TO BE ANSWERED ON THE 8<sup>th</sup> March, 2016**

**Empowerment of NPPA**

1827. SHRI B.VINOD KUMAR:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government plan to empower National Pharmaceutical Pricing Authority (NPPA) for fixing and monitoring prices of drugs under a separate vertical;
- (b) whether the task force on medical devices has suggested that medical devices may be included as a separate entity from drugs in the essential commodities act and regulated under a separate medical devices prices control order (MDPCO); and
- (c) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)**

(a): No, Madam. NPPA is already empowered to fix and monitor the prices of drugs.

(b) & (c): The Task Force on Medical Device Sector in India-2015 had inter-alia recommended that once the proposed exclusion of medical devices from the definition of drugs under the Drugs and Cosmetics Act (and hence from the Drugs Prices Control Order issued thereunder) is implemented, the medical devices may be included separate from drugs in the Essential Commodities Act and regulated under a separate Medical Devices (Price Control) Order (MDPCO).

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